

RA-13/97

16.4.99

None for the applicant. List it on ~~xxxx~~  
5.7.99 for hearing.

SKS

*RShe*  
(Lakshman Jha)  
Member (J)

*W.C.*  
(L.R.K. Prasad)  
Member (A)

05.07.99 None for the parties.

This R.A., being R.A. No.13/97, has been placed before this Division Bench ~~infix~~ furtherance of the order of the Hon'ble Chairman, Principal Bench, constituting a Division Bench to hear the same.

2. We have, however, perused the order, dated 17.09.1996 passed by this Tribunal in O.A.423/96 against which the R.A. has been preferred. On perusal of the order, we are of the considered opinion that there is no merit in the instant R.A. and, accordingly, this is dismissed.

SKJ

*SKJ*  
(L.R.K. Prasad)  
Member (A)

*S.N.*  
(S. Narayan)  
Vice-Chairman